

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

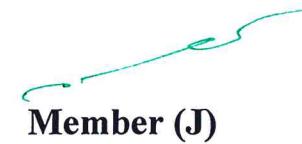
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/ BB/2017	-	For hearing	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
1.	SAMARTHA S 9286843788	Petitioner 
2.	ANKITHA. G. SHERICE 9986601727	Respondent. 

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent/Corporate Debtor is also present. Counsel for Petitioner filed memo along with annexure. List it for final hearing on 18/01/2018.

  
**Member (T)**

  
**Member (J)**